

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.03.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 874 of 2020 Part Heard	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 172 of 2021	Union Bank of India Vs. Athena Demwe Power Ltd.	Alok Kumar	
3.	Comp. App. (AT) (Ins) No. 173 of 2021	Venugopal Dhoot & Anr. Vs. Pravin R.Navandar & Ors.	Amir Arsiwala	
4.	Comp. App. (AT) (Ins) No. 174 of 2021	The Asst. Commissioner CGST & Central Excise, Division-I, Surat Vs. Kuresh Hatim Khambati (IRP/RP)	Nitya Sharma	
5.	Comp. App. (AT) (Ins) No. 175-177 of 2021	Kotak Mahindra Bank Ltd. Vs. Unity Infraprojects Ltd. Through its Resolution Professional	Himanshu Bhushan	
6.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	

For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 210 of 2020	Rakesh P. Sheth Vs. Indus Cityscapes and Constructions Pvt. Ltd.	Udian Sharma	Vivek Jain
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8.	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	Abhay Anturkar
9.	Comp. App. (AT) (Ins) No. 1007 of 2020	Ankit Suresh Wadhwa Vs. Bank of India	Reema Khorana	Parhiv J. Mehta-R1
10.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher-R2
11.	Comp. App. (AT) (Ins) No. 72 of 2021	Pushpam Foods and Beverages Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Surekha Raman	Swaroop George

For Hearing

12.	Comp. App. (AT) (Ins) No. 1136 of 2020 & I.A. No. 3043 of 2020	Jasjit Singh Sawhney Vs. Earc & Ors.	Neha Tanwar	Gaurav Arora Mohana Nijwahan- R1 Sumit Nagpal-R2
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12:00 Noon

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No.252 of 2020 Part Heard	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors. With	Pawan Bhusan	Bhavesh Pandya
14.	Comp. App. (AT) (Ins) No. 315 of 2020 Part Heard	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhavesh Pandya
15.	Comp. App. (AT) No. 141 of 2020 Part Heard	Shibankur Roychowdhury & Anr. Vs. Pralayankur RoyChowdhuruy & Ors. With	Gaurav Bahl	Kunal Mimani-R6
16.	Comp. App. (AT) No. 132 of 2020 Part Heard	Biplabankur Roychowdhury & Anr. Vs. Pralayankur Roychowdhuruy & Ors. With	Aseem Chaturvedi	Vikrant Pachnanda-R1 Debanjan Mandal-R2 Tridib Bose-R4 & R7 Dinesh Agnani-R5 & R8

17.	Comp. App (AT) No. 123 of 2020 Part Heard	Ratnankur Roychowdhury & Anr. Vs. Prayankur Roychowdhury & Ors.	Ashutosh Gupta	Shaunak Mitra Vikrant Pachnanda-R1 Wamika Trehan-R4 & R7 Dinesh Agnani-R5 & R8
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02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

18.	Comp. App. (AT) (Ins) No. 1482 of 2019 Part Heard	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap Saikat Sarkar-R1
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Note: The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar